

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH,

Review Petition (N) No.6/96 in
Original Application No.1198/94.

Anant Gopalrao Shende.

... Applicant.

V/s.

Union of India and 3 ors.

... Respondents.

Coram: Hon'ble Shri M.R.Kolhatkar, Member(A).

ORDER ON REVIEW PETITION BY CIRCULATION :

(Per Shri M.R.Kolhatkar, Member(A)) Dt. 3.9.1996.

In this Review Petition, the review petitioner/ original applicant has sought a review of my Judgment dt. 19.3.1996. By that Judgment, the prayer of applicant for grant of relief by way of stepping up of pay with reference to his junior was denied to the applicant. In the grounds for review, the review petitioner has adduced the same grounds which he had adduced at the time of the hearing of the O.A. The review jurisdiction is quite distinct from appellate jurisdiction and the Review Petitioner has not pointed out any error apparent on the face of the record or similar factors warranting the review of my order. I am therefore, of the view that the Review Petition lacks merit and the same is dismissed by circulation as provided in the Rules.

M.R.Kolhatkar

(M.R.KOLHATKAR)
MEMBER(A)

B.
dd 3/9/96
order/Judgment despatched
to App. ... Respondent(s)
on 13/9/96

25/9/96